

Through FAX

(J.H.C.Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. -- 0651- 2481116

From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII (6)/NJA/14-15/Apptt
Letter No. /Apptt.
Dated: August, 2014

To,

Sri Pradeep Kumar,
District & Additional Sessions Judge,
Chatra.

Sub. :- Regarding Nomination for Academic Training Programme at National Judicial Academy India, Bhopal, scheduled to be held from 19th to 21st September, 2014.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the **“National Conference of the Presiding officers of the Courts under SC/ST (POA) Act.” (Course No. P-844)** scheduled to be held from **19th to 21st September, 2014** at National Judicial Academy India, Bhopal and request you to keep your laptop with you at the Academy during the Conference period. The Joining Instructions in respect of the said conference are enclosed herewith.

Accordingly, you are directed to attend the aforesaid conference.

This is for your kind information and needful.

Yours faithfully,
Sd/- A.K.Choudhary
Registrar General

Encl.: As above (06 Sheets)

Memo No. 8441 - 8446 /Apptt. dated Ranchi the 01.08.14

Copy forwarded to Principal District & Sessions Judges, Chatra/ the Director, Judicial Academy, Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, J.H.C., Ranchi and Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-load the letter on the Court's Website and the Director, National Judicial Academy India, Bhadrabada Road, P.O. – Suraj Nagar, Bhopal-462044 (M.P.) for information and needful with reference to his letter No. NJA/Dir./Ac. Prg.(2014-15)/1938 dated 01.07.2014.


Registrar General

Through FAX

(J.H.C.Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. -- 0651- 2481116

From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII (6)/NJA/14-15/Apptt
Letter No. /Apptt.
Dated: August, 2014

To,

Sri Nikesh Kumar Sinha,
District & Additional Sessions Judge-cum-
-Spl. Judge, C.B.I., Dhanbad.

Sub. :- Regarding Nomination for Academic Training Programme at National Judicial Academy India, Bhopal, scheduled to be held from 19th to 21st September, 2014.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the "**National Conference of the Presiding officers of CBI Courts**" (Course No. P-845) scheduled to be held from **19th to 21st September, 2014** at National Judicial Academy India, Bhopal and request you to keep your laptop with you at the Academy during the Conference period. The Joining Instructions in respect of the said conference are enclosed herewith.

Accordingly, you are directed to attend the aforesaid conference.

This is for your kind information and needful.

Yours faithfully,
Sd/- A.K.Choudhary
Registrar General

Encl.: As above (06 Sheets)

Memo No. 8448 - 8453 /Apptt. dated Ranchi the 01.08.14

Copy forwarded to Principal District & Sessions Judges, Dhanbad / the Director, Judicial Academy, Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, J.H.C., Ranchi and Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-load the letter on the Court's Website and the Director, National Judicial Academy India, Bhadrabada Road, P.O. – Suraj Nagar, Bhopal-462044 (M.P.) for information and needful with reference to his letter No. NJA/Dir./Ac. Prg.(2014-15)/1938 dated 01.07.2014.


Registrar General